### **Inspection Criteria and checklist for Inspection**

The inspection checklist includes the parameter to assess the implementation of various requirements stated under various certification schemes under Project Clean Street Food Hub, a cluster certification programme under Eat Right India Movement. The checklist usually focuses on implementation of good hygiene and sanitary practices laid in Schedule 4 of FSS (Licensing and Registration of Food Businesses) Regulations, 2011.

The checklist has been divided into two parts:

- a) Street Food Hub(Common Facilities Applicable To Each Hub): This section focuses on assessment of the location, facilities and infrastructure available for safe dispensing of street food
- **b) Slab Stall/ Lock Stall** -Individual Facilities (applicable to all vendors): This section focuses on assessing the hygiene and sanitary practices, food handling, waste management, maintenance and sanitation requirement followed by food handler(s) on each Stall.

## **Marking and Grading System**

The Regulatory official or Hygiene Rating Audit Agencies of FSSAI will inspect the facility of the FBO according to assess the level of implementation of requirements laid under the certification scheme and accordingly will mark the finding as compliance (C), non-compliance (NC), partial compliance (PC) & Not applicable/Not observed (NA). Non observance to any of the asterisk marked (\*) finding will lead to Non-Compliance (NC), as they are critical to food safety. Each finding will be awarded marks as mentioned below –

| No. | Finding                          | Marks to be awarded                   |   | arded | Marks to be awarded<br>in<br>Asterisk Mark (*)<br>question |
|-----|----------------------------------|---------------------------------------|---|-------|--|
| 1   | Compliance (C)                   | 1                                     | 2 | 4     | 4  |
| 2   | Non-compliance (NC)              | 0                                     | 0 | 0     | 0  |
| 3   | Partial compliance (PC)          | .5                                    | 1 | 2     | 0  |
| 4   | Not applicable/Not observed (NA) | Deduct requisite score from the total |   |       |  |

Compliance – Yes, the requirement is fully documented and implemented.
 Adherence with the requirement with no major or minor conformance is observed.

- **Non-compliance** No, the requirement is not documented and implemented. Non adherence with the requirement with major non conformance is observed.
- Partial Compliance Requirement is partially implemented but not documented
  or partially documented but not implemented. A non-conformity that, based on
  the judgement and experience of the regulatory official or auditor, is not likely to
  result in the failure of the food safety management system or reduce its ability to
  assure controlled processes or products. It may be either a failure in some part to
  a specified requirement or a single observed lapse.
- Not Applicable Requirements are not applicable as per the nature of activity or size of the food establishments.
- (\*) These are critical requirements therefore mandatory. Partial Compliance is not applicable to asterisk marked (\*) requirements as they are critical to food safety.

### Records /Evidences

- 1. License/Registration- Valid FSSAI Registration/License
- 2. **NOC** from municipality /local body (Panchayat, District) etc. permitting establishment and running of a Hub
- 3. **Trained FSS-**FoSTaC Food Safety Supervisor Certificate
- 4. Potable Water (Only for licensed FBOs) Water test report provided by NABL laboratory or water supply bills for commercial use in place of the Water Test Report in case water is supplied by Municipal Corporation (Government Body) or water testing report obtained from Mall/Commercial Hub/Market or any private authorities or a letter from authorities, the authority stating that premise is using municipal water.

# Clean Street Food Hub Inspection Checklist

| Date of Audit                                 | Address/<br>Location |  |
|---|----------------------|--|
| Name of<br>Auditing<br>agency                 | Name of the auditor  |  |
| FBO License<br>No./<br>Registration<br>Number |                      |  |

|            | 1. Street Food Hub(Common Facilities Applicable To Each Hub)   |                  |                      |  |  |
|------------|--|------------------|----------------------|--|--|
| Sr.N<br>o. | Audit Questions  | Max<br>mark<br>s | Marks<br>awarde<br>d |  |  |
| 01         | General regulatory requirements for running food business operation in premises  | 02               |                      |  |  |
| 01         | a) License/registration under FSSAI,2006   | 01               |                      |  |  |
|            | b) NOC from municipality /local body   | 01               |                      |  |  |
|            | Food stalls are located in clean, ventilated, non-polluted areas   | 02               |                      |  |  |
| 02         | a) Surrounding area are clean and away from polluted area  | 01               |                      |  |  |
|            | <ul> <li>b) Area is properly ventilated naturally or artificially by means<br/>of fans</li> </ul>                      | 01               |                      |  |  |
| 00         | Adequate space is available for orderly placement of vendor stalls & orderly flow of material in and out of the stalls | 02               |                      |  |  |
| 03         | a) Adequate space between stalls   | 01               |                      |  |  |
|            | b) Freely accessible allowing easy flow of material and person movement in and out of stalls                           | 01               |                      |  |  |
|            | Working surface shall be well maintained, easy to clean and free from accumulated waste.                               | 02               |                      |  |  |
| 04         | a) Surface of vending carts are clean and in food condition, also covered properly when not in use                     | 01               |                      |  |  |
|            | b) Working table made up of stainless steel or other equivalent material approved under FSSA,2006                      | 01               |                      |  |  |
| 05         | Better amenities like eating facility for all age groups and parking arrangement for vehicles.                         | 02               |                      |  |  |
|            | Sufficient number and proper lighting to facilitate food preparation is available                                      | 02               |                      |  |  |
| 06         | <ul> <li>a) Adequate lighting through natural or artificial means in food<br/>handling area</li> </ul>                 | 01               |                      |  |  |
|            | <ul> <li>b) Light points above food preparation are protected/covered suitably</li> </ul>                              | 01               |                      |  |  |
|            | Proper and safe display and sale of food in controlled conditions like temperature wr.r.t. nature of food requirement. | 02               |                      |  |  |
| 07         | a) Food is properly covered during display and sale, those which are perishable kept at refrigeration temperature      | 01               |                      |  |  |
|            | b) Temperature of refrigerator (if used) is timely monitored   | 01               |                      |  |  |

|    | Total  | 50  |  |
|----|--|-----|--|
|    | handling area to avoid contamination of food   |     |  |
|    | maintenance c) Pesticide and other chemicals kept away from food   | 01  |  |
| 17 | b) Pest control agreement made if any for routine  | 01  |  |
|    | <ul> <li>a) Sufficient measures taken to prevent entry of pest like rat,<br/>flies etc</li> </ul>                                    | 02  |  |
|    | Pest control measures  | 04  |  |
| 16 | Food handlers have basic knowledge of food safety & hygiene  | 04  |  |
| 15 | Dry and wet waste is segregated properly and collected by municipalities on daily basis  | 04  |  |
|    | c) Drainage are covered to prevent pest infestation  | 01  |  |
|    | b) Drainage are cleaned and maintained timely  | 02  |  |
| 14 | stagnation   | 00  |  |
|    | a) Free flow of water and waste in drainage avoiding   | 01  |  |
|    | Adequate drainage facility   | 04  |  |
| 13 | Adequate facility to exhaust smoke & fumes from food cooking area  | 02  |  |
|    | c) Hand drying facility or tissue papers is available.   | 01  |  |
| 12 | <ul> <li>b) Hand washing agent like liquid soap, sanitizer etc. are<br/>used.</li> </ul>   | 01  |  |
|    | <ul> <li>a) Continuous water supply in hand washing areas esp. in washrooms</li> </ul>   | 02  |  |
|    | Adequate facility for hand washing shall be provided   | 04  |  |
|    | and females  | 0.4 |  |
|    | b) Separate and adequate number of wash rooms for male   | 02  |  |
| 11 | a) Toilet facility away from food handling area  | 02  |  |
|    | handling area.   | 0-1 |  |
|    | b) Food grade chemicals are used for washing utensils  Sanitation facility is available at a distance away from food                 | 04  |  |
|    | a) Separate dedicated area for utensil cleaning  | 01  |  |
|    | food grade   | 04  |  |
| 10 | handling areas. Detergent used for washing utensils should be of   |     |  |
|    | utensils & waste storage and shall be located away from food   |     |  |
|    | Dedicated areas or common facility are provided for cleaning of  | 02  |  |
|    | purpose is obtained from FSSAI approved supplier   | 02  |  |
| 09 | <ul><li>a) Water testing done for quality at source level</li><li>b) Packaged drinking water used for drinking and cooking</li></ul> | 02  |  |
| 00 | point.   | 00  |  |
|    | Quality of water is monitored at source, after collection & at usage   | 04  |  |
|    | b) Proper storage facility for potable water and ice.  | 02  |  |
|    | a) Potable water supply for cooking and washing utensils   | 02  |  |
| 08 | cleaning of working surfaces.  |     |  |
|    | is used for cooking, preparing ice & steam; washing of utensils &  | 04  |  |
|    | Proper supply of potable water with storage facility is available &  | 04  |  |

| 2. Sla     | 2. Slab Stall/ Lock Stall -Individual Facilities (applicable to all vendors)   |    |                      |  |  |
|------------|--|----|----------------------|--|--|
| Sr.<br>No. | Audit Questions  |    | Marks<br>award<br>ed |  |  |
| I.         | Design & facilities  | 16 |                      |  |  |
| 1          | Working surface of stall is placed above 60-70cm from ground   | 02 |                      |  |  |
| 2          | Waste bins with lids are available. There are separate waste bins for solid and liquid waste.  | 02 |                      |  |  |
| 3          | In case of closed premises, all structures such as walls, doors etc. shall be soundly constructed of materials that are durable, impervious to food particles with no toxic effect in intended use, shall be unable to provide pest harbourage, as far as practicable; and shall be easily and effectively cleaned and where appropriate, disinfected. | 04 |                      |  |  |
| 4          | Working surface of stall is built of corrosion resistant material.<br>Impervious and suitably protected from environmental contamination.  | 04 |                      |  |  |
| 5          | Equipment & utensils are made of food grade material   | 02 |                      |  |  |
| 6.         | Adequate handwashing facility is available.  | 02 |                      |  |  |
| II         | Control of operation   | 54 |                      |  |  |
| a)         | Raw Materials/ Receipt   |    |                      |  |  |
| 1          | Raw material ingredients shall be fresh, have FSSAI license/registration number (if applicable) & shall be purchased from FSSAI licensed vendor. It is ensured that no expired product is procured or used.  | 04 |                      |  |  |
| b)         | Storage  |    |                      |  |  |
| 2          | Incoming material, semi or final products are stored according to their temperature requirement in a hygienic environment to avoid deterioration FIFO & FEFO is practiced.   | 02 |                      |  |  |
| 3          | Proper segregation of vegetarian & non-vegetarian food done.   | 02 |                      |  |  |
| 4          | Proper segregation of raw, semi-processed and fully processed food is done.  | 02 |                      |  |  |
| 5          | Food containers are kept at least 15 cm above the ground   | 02 |                      |  |  |
| c)         | Food processing/Cooking  |    |                      |  |  |
| 6*         | Food ingredients are thoroughly washed in potable water before cooking.  | 04 |                      |  |  |
| 7          | Frozen food is thawed hygienically. Thawed food is not stored for later use.   | 02 |                      |  |  |
| 8*         | Water and ice used in food preparation is made from potable water. Water is stored in clean and covered container, preferably with a side tap.   | 04 |                      |  |  |
| 9          | Oil being used is suitable for cooking purposes. Periodic verification of fat and oil by checking the color, the flavour and floated elements is being done.   | 04 |                      |  |  |

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|----------------|--|----|--|
| 10*            | Food is cooked thoroughly. 02  |    |  |
| 11             | Hot food shall be maintained hot & cold food shall be maintained   | 02 |  |
|                | cold   |    |  |
| 12             | Cooked food if not consumed within 2 hours, is reheated before   | 04 |  |
|                | serving. Reheating is done appropriately and no indirect   |    |  |
|                | reheating such as adding hot water or reheating under  |    |  |
|                | bainmarie or reheating under lamp shall be done.   |    |  |
| d)             | Service/ Display/Sale  |    |  |
| 13             | Perishable and cooked food not consumed immediately should   | 02 |  |
|                | be kept at appropriate temperature.  |    |  |
| 14             | Ready to eat raw food are kept covered and displayed in a case   | 02 |  |
|                | in chilled conditions.   |    |  |
| 15             | Service area and serving equipment are kept clean.   | 02 |  |
| 16             | Crockery and cutlery items used for serving purpose are food   | 02 |  |
|                | grade quality. No other item non-food grade quality is used.   |    |  |
| 17*            | Disposable items used for serving are not reused. Newspaper,   | 04 |  |
|                | thermocol, non-food grade plastics and other printed papers  |    |  |
|                | shall not be used for serving food   |    |  |
| e)             | Leftover Food and Waste Management   |    |  |
| 18             | Leftover and unsold perishable food kept at room temperature   | 02 |  |
|                | more than 2 hours should be disposed.  |    |  |
| 19.*           | Waste bins are kept covered, emptied periodically & kept clean   | 02 |  |
|                | at all times   |    |  |
| f)             | Transportation   |    |  |
| 20.            | In case transportation time exceeds 2 hours, then hot food is  | 04 |  |
|                | placed in thermal boxes and cold food is placed in containers  |    |  |
|                | with a refrigerant.  |    |  |
| III.           | Maintenance & Sanitation   | 14 |  |
| a)             | Work Surface/Preparation Area/Utensils   |    |  |
| 1.             | Working surface shall be in good state of repair with no chipping  | 02 |  |
|                | surface, loose nails, etc.   |    |  |
| 2.             | Cloth used for cleaning carts; wiping utensils & serving crockery;   | 04 |  |
|                | wiping hands etc. are kept segregated & in clean condition   |    |  |
| 3.             | Food preparation area areas are kept and well maintained.  | 02 |  |
| 4              | Appropriate measures taken to prevent entry of pest.   |    |  |
| 4.             | Utensils & equipment are cleaned properly after every operation.   | 02 |  |
| 5.             | Floor, walls & all other surface are cleaned every day and kept  | 02 |  |
|                | in good state of repair  |    |  |
| 11.7           |  |    |  |
| IV.            | Personal Hygiene   | 16 |  |
| <b>IV.</b> 1.* | Food Handler washes hands before starting work or after doing  | 02 |  |
|                | Food Handler washes hands before starting work or after doing any non-food handling activity (such as visiting toilets, emptying                 |    |  |
| 1.*            | Food Handler washes hands before starting work or after doing any non-food handling activity (such as visiting toilets, emptying dustbin, etc.). | 02 |  |
|                | Food Handler washes hands before starting work or after doing any non-food handling activity (such as visiting toilets, emptying                 |    |  |

| 3. | Food handler is covering head and mouth while                    | 02 |
|----|--|----|
|    | preparing/serving food & uses aprons, gloves etc. while handling |    |
|    | food single use disposable items are not be re-used).            |    |
| 4. | Food handler is not wearing false nails or loose jewellery.      | 02 |
| 5. | Food Handler is not smoking, chewing or spitting while           | 02 |
|    | preparing/serving food.  |    |
| 6. | Food handler is not suffering from any infectious or             | 04 |
|    | communicable disease.  |    |
| 7. | Food Handler has no open wound or burn.                          | 02 |

| SCORING   |                         | RESULT (Put tick) |
|-----------|-------------------------|-------------------|
| Above 90% | Compliance-Exemplar     |                   |
| 76%-89%   | Compliance-Satisfactory |                   |
| 66%-75%   | Needs Improvement       |                   |
| Below 66% | Non Compliance          |                   |